

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)**

**Appeal No. 126 of 2012 &
IA No.233 of 2012**

Dated : 12th February, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

Abhijeet Ferrotech Ltd.

...Appellant(s)

Versus

Andhra Pradesh Electricity Regulatory Commission ...Respondent(s)

**Counsel for the Appellant(s) : Mr. Kunal Kaul
Ms. Smriti Mishra**

Counsel for the Respondent (s) : Mr. P. Shiva Rao for R-2 to R-5

ORDER

Written submissions have been filed by the Appellant. The Learned Counsel for the Respondent will file written submissions on or before 25.02.2013. The Learned Counsel for all the parties are at liberty to file any additional written submissions on or before 25.02.2013.

Judgment is reserved.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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